

working there, of which five will be using jet planes by 1960, including the Air India International, will the Government consider that one runway at least is lengthened according to ICAO standard by 1960?

Shri Raj Bahadur: While I repeat my answer, I may add that so far as this particular point is concerned, we may have to suitably regulate the halts or stoppage of the jet aircrafts, the arrival of which will be only in limited numbers in the preliminary stages.

Shri Biren Roy: In view of the fact that five jet airlines including our own Air India International will be.....

Mr. Speaker: I find the hon. Member is arguing. It is only a question of argument. The hon. Member is giving reasons.

Shri Biren Roy: My question is this. If Dum Dum is going to be left out completely from the international air route.....

Mr. Speaker: He has not said so

Shri Raj Bahadur: I did not say that Dum Dum will be left out. I said that the matter is under consideration. The programme for the development of the runway to the required length depends upon the finances available with us.

Shri Joachim Alva: Has Government got a plan by which they could bring the Bombay, Calcutta and Delhi airports on one uniform standard, namely, to the requirements of the ICAO standard?

Shri Raj Bahadur: So far as the ICAO standards for other types of aircrafts are concerned, I think they are already there. But the question is about the jet aircraft. We would very much like to have each one of these airports conform to the requirements of the jet age.

Yamuna Hydel Project

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*1157. { Shri S. M. Banerjee:
Shri Tangamani:
Shri Sarja Pandey:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work on Yamuna Hydel Project has been suspended at the instance of the Planning Commission;

(b) if so, whether the U.P. Government have approached for financial aid; and

(c) if so, what aid is being given for the completion of this project?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) The Yamuna Hydel Project consists of two parts—stage I and stage II. The work on Stage I has been suspended and it has been decided to take up work on Stage II.

(b) and (c). The Government of Uttar Pradesh approached the Planning Commission for a loan of Rs. 66 lakhs for this scheme (stage I) during the current year. This amount was not granted as the scheme has not yet been approved by the Advisory Committee on Irrigation and Power Projects.

Shri S. M. Banerjee: May I know whether the foundation-stone of this project was laid in 1949 by the Prime Minister and, if so, may I know the reasons for the abnormal delay in its completion?

Shri S. K. Patil: There are some difficulties so far as project No. II is concerned, because some shrines are going to be submerged. Naturally, it is a matter which takes time.

Shri T. N. Singh: May I know whether it is a fact that the Central Government's Irrigation Department had asked the Uttar Pradesh Government to get the whole project prepared through Punjab and that their project was not to be considered? Is that so?

Shri S. K. Patil: It is not the point as to which Government prepared the project. But, so far as the first stage was concerned, the work is suspended. The question is about both the first and the second stages. It has to be ruled out, because if the second one is taken up, the first gets entirely submerged.

Shri T. N. Singh: I am referring to the second project.

Shri S. K. Patil: It is not a question as to who prepared the project. It is under consideration because of the difficulties that I have mentioned.

Shri Tyagi: May I know whether as a result of the second project—it is known as the second—the holy sikh shrine of Paonta Sahab will be submerged by about 250 feet?

Shri S. K. Patil: That is a fact but I cannot vouch for the number of feet.

Shri Tyagi: May I know the extent of the agricultural fields in the Dehra Dun district and in Himachal Pradesh that will be submerged under water?

Shri S. K. Patil: We shall know it after the survey is completed. I have no information about it just now.

गोसदन

*११६०. श्री मोहन स्वरूप : क्या सास तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) देश भर में राज्यवार गोसदनो की संख्या कितनी है ;

(ख) उन गोसदनो में कुल कितने पशु हैं ; और

(ग) सरकार उन पर प्रति वर्ष कितना व्यय करती है ?

कृषि उपमंत्री (श्री मो० बें० कृष्णप्पा) :
(क) जे (ग) सभा की टेबिल पर एक निबन्ध रख दिया गया है : [देखिये परिशिष्ट ४, अन्वय संख्या ४२] ।

श्री मोहन स्वरूप : मैं यह जानना चाहता था कि क्या इन गोसदनो में जो पशु बीमार हैं और बेकार हैं उनकी वास्तव में सेवा हो रही है ?

Mr. Speaker: Order, order. What is the meaning of this insinuation? In fact these Gosadans are meant to take care of these cattle. The bimar of the cattle is attended to. But why should the hon. Member ask whether it is true or whether treatment is being given in right earnest? Why does he ask whether 'in earnest' it is being attended to? I will not allow such questions. Is it for the purpose of killing that the Gosadans are established?

Shri Surendranath Dwivedy: He wanted to know whether any step or action is being taken.

Mr. Speaker: How many are ill, how many have been attended to and how many have died? That appears to be the question.

Shri Surendranath Dwivedy: He wants the actual fact.

Mr. Speaker: "Are they being really attended to" is the question. Will the Minister accept it?

Shri Surendranath Dwivedy: The actual question was .

Mr. Speaker: The hon. Members are sometimes prompted, in their enthusiasm to put questions, to criticize the Government. Well, I have no objection, but they might criticize the Government in a proper manner. But they should not take advantage of each question and use the House for the purpose of making insinuations. What exactly is the Gosadan for, unless it is for the purpose of taking care of the cattle? If the hon. Member wants to force the opinion and then convert the House here, there are other opportunities. He can only put a question and elicit an answer: how many have fallen ill, how many have been taken care of or how many have . . . etc